

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
UNSTARRED QUESTION No. 193
TO BE ANSWERED ON 08.12.2022

Pending environmental clearance to projects

193 MS. SAROJ PANDEY

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the details of cases pertaining to the total number of new projects of the States of Chhattisgarh, Jharkhand and Odisha which are pending for environmental clearance in the Ministry, at present; and
- (b) by when these projects are expected to be approved?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ASHWINI KUMAR CHOUBEY)

(a) to (b) As on 1st December 2022, there are 10 proposals related to Environmental clearance (EC) which are being dealt with at the central level as per the provisions of the EIA Notification, 2006. Out of these, one proposal is related to the State of Chhattisgarh, one proposal is related to the State of Jharkhand and eight proposals are related to the State of Odisha. The proposals of Chhattisgarh and Jharkhand and 7 out of the 8 projects of Odisha are at different stages of consideration and in the remaining one project of Odisha issue of EC has been stayed by Hon'ble High Court of Odisha vide order dated 8.2.2022.
